

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 12(ND)/2012  
CA NO.

CORAM:


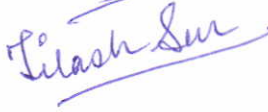

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: Indian Railway Catering & Tourism Corp. Ltd.  
Vs.  
M/s. Royale India Rail Tours Ltd. & ors.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ABHIMANYU MAHAJAN, ADV		ADV FOR	
2.	MR. MILAN DEEP SINGH, ADV		RESPONDENT NO. 1	
3.	MS. TITASH SEN	PETITIONER		
4.	Mr. UK Chaudary		SR. Adv.	
5.	Ms. Nadia Rafiq		Adv. for	
6.	Mr. Himanshu Vij		Respondent no. 2	

**Order**

One last opportunity is granted to file the rejoinder. The needful shall be done within ten days with a copy in advance to the counsel opposite.

List for further consideration on 21.10.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)